

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

Lok Sabha

Unstarred Question No. 537

TO BE ANSWERED ON 20.11.2019

PIL for Medical Termination of Pregnancy

537. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of LAW AND JUSTICE, be pleased to state:

(a) the number of PILs filed in the Supreme Court for medical termination of pregnancy for the last ten years;

(b) the number of PILs filed in the State High Courts for medical termination of pregnancy during the said period; and

(c) the time taken to dispose such PILs?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY**

(SHRI RAVI SHANKAR PRASAD)

(a) to (c) Information is being collected and will be laid on the Table of the House.
